

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3438
ANSWERED ON:23.12.2008
RAGGING IN COLLEGES
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is taking any steps to stop ragging in colleges in the country;
- (b) if so, the details thereof; and
- (c) the extent to which these steps have been successful?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (c) A Committee has been appointed by the Supreme Court to monitor the implementation of measures taken to prevent ragging in higher educational institutions. This Committee has been meeting from time to time and reviewing the situation and submitting its report to the Supreme Court regarding the progress in preventing ragging. As suggested by the Committee, detailed progress report from higher educational institutions and investigation reports on specific incidents of ragging are being obtained periodically by the regulatory authorities. Regulatory Authorities have also directed higher educational institutions to mention in their prospectus details of ragging incidents and punishment meted out in the previous year in the institution and specify that students found guilty of ragging will be expelled. For the last two years the Government of India has undertaken a campaign against ragging through newspapers and the audiovisual media at the commencement of the new academic session. As a result considerable progress has been achieved in raising the awareness of all stakeholders like educational institutions, students, parents, teachers and the police regarding the adverse effects of ragging and the need to stop the practice.